

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/ 10/95/AMR/2023		95 of IBC	State Bank of India Vs. Mr. Potluri Somasekhar & Vantage Spinners Private Limited

ORDER

Mr.CH.Srinivasulu, Counsel for the Personal Guarantor present. None appears for the FC. The RP does not appear, inspite of there being a direction that the RP shall file his report within 10 days. However, in order to afford one more opportunity to the RP for filing his report, list the matter on 14.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN